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CRA-5186-2019

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE RAJENDRA KUMAR VANI

ON THE 15th OF OCTOBER, 2025

CRIMINAL APPEAL No. 5186 of 2019

PANCHLAL SAKET

Versus

KALLOO SAKET AND OTHERS

.....
Appearance:

None for the appellant.
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ORDER

None appears for the appellant.

On earlier occasion i.e. 06.10.2025 also none had appeared for the appellant.

It appears that the appellant has lost interest in prosecuting the instant appeal.

Accordingly, the appeal is dismissed for want of prosecution.

(RAJENDRA KUMAR VANI)
JUDGE